

DIVISION BENCH  
COURT - II

**P-104**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/10(KB)2022  
IA(I.B.C)/597(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	CENTRAL BANK OF INDIA VS CHETAN JAIN
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. Debnath Ghosh, Adv. ] For Financial Creditor  
Ms. Usha Doshi, Adv.  
Ms. Priyanka Gope, Adv.

Mrs. N. Banerjee, Adv. ] For Personal Guarantor  
Mr. Dipak Dey, Adv.  
Ms. Sucheta Mitra, Adv.  
Mr. Aniket Ojha, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/597(KB)2024:**
  - a) Let Reply Affidavit be filed by the Respondent within 7 days.
  - b) Post this matter on **22.08.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**